

(c) Yes, Sir.

(d) The Constitution has been amended at the initiative of the Government to provide for reservations in educational institutions by laws of the appropriate legislatures.

Screening test in model schools

2969. SHRI T.M. SELVAGANAPATHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government has taken a decision not to allow screening test in the proposed model schools;

(b) if so, the details thereof;

(c) whether it is a fact that Government is considering to set up 6,000 model schools in the country;

(d) whether it is a fact that out of 6,000 schools, 2,500 schools will be set up in the Public-Private-Partnership (PPP) mode; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) Yes, Sir.

(e) The model schools under PPP mode are to be set up in blocks which are not educationally backward.

Joint Education Council between India and Australia

2970. SHRI M.V. MYSURA REDDY:

SHRI R.C. SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that India and Australia have agreed to set up Joint Education Council (JEC); and